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SLP(C)No. 10986-10987 OF 2003  
ITEM No.40

Court No. 3

SECTION IX

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.10986-10987/2003

(From the judgement and order dated 18/06/2003 in CA 3039/03  
CA 3322/03 in CA 2053/03 in WP 3399/2000 of The HIGH COURT OF  
BOMBAY BENCH AT NAGPUR)

M/S GIRIJA STEELS PVT. LTD.

Petitioner (s)

VERSUS

STATE OF MAHARASHTRA & ORS.

Respondent (s)

( With Appln(s). urging new facts on record and exemption from filing c/c of  
the impugned judgment and with prayer for interim relief and Office Report)  
With

SLP(C)No.11000/2003

(With appln. for exemption from filing c/c of the impugned judgment and  
with prayer for interim relief)

Date : 26/06/2003 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.C. LAHOTI  
HON'BLE MR. JUSTICE BRIJESH KUMAR

(VACATION BENCH)

For Petitioner (s)Mr. L.Nageswara Rao, Sr. Adv.  
Mr. K.K. Gupta, Adv.

Mr. Vishwajit Singh,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following

O R D E R

List on 30th June, 2003.

(Ajay Kr. Jain)  
(Radha R. Bhatia)  
Court Master  
Court Master